

**SUPREME COURT OF INDIA**

A.I. Lawyers Forum for Civil Liberties

Vs.

Union of India (UOI)

(Dr.A.S.Anand , C.J., M.Jagannadha Rao and N.Santosh Hedge JJ.)

22.03.1999

**ORDER**

The Text below is only a summarized version of the order pronounced

Delay in filing status report on illegal immigration of Bangladeshi immigrants and their deportation who are illegally staying in India. State Government sought two week time to file status report which was granted.